# GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ LOK SABHA UNSTARRED QUESTION NO. 3991 TO BE ANSWERED ON 10.08.2017

## **Hi-Tech Facility to Panchayats**

### **3991.** SHRI SUNIL KUMAR MONDAL:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether Government proposes to make Panchayati Raj Institutions more standard with Hi-Tech facility;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ (SHRI PARSHOTTAM RUPALA)

- (a) and (b) The Ministry of Panchayat Raj (MoPR) is implementing e-Panchayat Mission Mode Project (MMP) that seeks to transform the functioning of Panchayati Raj Institutions (PRIs), making them more transparent, accountable and effective as organs of decentralized self-governing institutions. Under e-Panchayat project, a suite of core software applications has been developed to address various aspects of Panchayats' functioning including planning, budgeting, implementation, accounting, monitoring, social audit and delivery of citizen services like issue of certificates, licences, tax collection etc. These applications are collectively called Panchayat Enterprise Suite (PES). Besides, some States have developed their own State-specific software applications for similar purposes. Furthermore, Department of Telecommunications has undertaken BharatNet project for providing broadband connectivity to the Gram Panchayats in the country in order to make them Hi-tech for record keeping and for enabling them to provide a range of services to citizens.
- (c) Does not arise, in view of (a) and (b) above.

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